

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s).
28092-28093/2014

HARI SHANKAR RAI Petitioner(s)

VERSUS

STATE OF U.P & ORS Respondent(s)
(with office report)

Date : 07/01/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr.Anant K.Vatsya,adv.
Mr. Devendra Singh,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
all the respondents.
List again on 16.03.2015.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.01.09
12:44:29 IST
Reason: